

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated: Guwahati, the 31st of March, 2022

No:- H.C./XLV-305/2019/ 323 /PM&P## The following incumbents, temporarily engaged vide Notification No:- H.C./XLV-305/2019/354/PM&P dated 16.07.2021, at the office of the Central Project Coordinator, Gauhati High Court, Guwahati, under Phase-II of the e-Courts Project, have been released from service with immediate effect :-

1. Sri. Rupamjyoti Borah - Senior Developer, Contractual, e-Courts Project.
2. Sri. Koustav Talukdar - Senior Developer, Contractual, e-Courts Project.
3. Sri. Sheikh Arif Ahmed - Technical Assistant, Contractual, e-Courts Project.
4. Sri. Samar Jyoti Doloi - Technical Assistant, Contractual, e-Courts Project.

By order,
Sd/- R.A. Tapadar

REGISTRAR (JUDICIAL & IT)

Memo No. HC.XLV/305/2019/ 323 (A) /PM&P, dated the 31st of March, 2022.

Copy to: -

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
2. The Registrar (Vigilance/Admin/Establishment), Gauhati High Court, Guwahati for information.
3. The Central Project Coordinator, Gauhati High Court, Guwahati.
4. The Joint Registrar (), Gauhati High Court, Guwahati.
5. The Senior Technical Director cum e-Courts Project NIC Coordinator, NIC Assam State Centre, Guwahati, Assam.
- ✓ 6. The Project Manager, Gauhati High Court, Guwahati, for uploading the Notification in the Gauhati High Court website.
7. P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for favour of his Lordship's kind information.

8. P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
9. P.S. to Hon'ble Mr. Justice Manish Choudhury, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. P.S. to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
11. The Systems Officer, Gauhati High Court, Guwahati.
12. C.A. to the Registrar General, Gauhati High Court, Guwahati.
13. Sri. Rupamjyoti Borah, Senior Developer (Contractual under e-Courts Project), Gauhati High Court, Guwahati. He is directed to submit user credentials, ID card, etc. to the Office of the Central Project Coordinator immediately.
14. Sri. Koustav Talukdar, Senior Developer (Contractual under e-Courts Project), Gauhati High Court, Guwahati. He is directed to submit user credentials, ID card, etc. to the Office of the Central Project Coordinator immediately.
15. Sri. Sheikh Arif Ahmed, Technical Assistant (Contractual under e-Courts Project), Gauhati High Court, Guwahati. He is directed to submit user credentials, ID card, etc. to the Office of the Central Project Coordinator immediately.
16. Sri. Samar Jyoti Doloi, Technical Assistant (Contractual under e-Courts Project), Gauhati High Court, Guwahati. He is directed to submit user credentials, ID card, etc. to the Office of the Central Project Coordinator immediately.
17. Office file

R. A. Talukdar
31.03.22

REGISTRAR (JUDICIAL & IT)